GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 3831 TO BE ANSWERED ON THE 22ND DECEMBER, 2015/PAUSHA 1, 1937 (SAKA)

INVOLVEMENT OF POLICE PERSONNEL IN CRIME

3831. SHRI N.K. PREMACHANDRAN: DR. KIRIT P. SOLANKI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there are reports regarding involvement of police in various crime and criminal activities in the country;

(b) if so, the total number of such cases reported/registered against police personnel and the details of action taken against the guilty personnel during each of the last three years and the current year, state-wise and crime-wise including sexual harassment;

(c) whether the Government proposes to give training to the police personnel to serve the society better and become more people friendly and if so, the details thereof;

(d) whether the Government has issued any advisory to the States in this regard including registration of FIRs against police personnel; and

(e) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) to (b): No such data is maintained Centrally. However data on various heads of human rights violations by police is maintained. State/UT wise and crime head wise cases reported, police personnel charge sheeted and police personnel convicted under various human rights violations by police during 2012-2014 is enclosed at Annexure.

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LS.US.Q.No. 3831 FOR 22.12.2015

(c) to (e): The central Government is providing funds to state Governments under "Modernization of Police Force (MPF)" Scheme for modernization of Police Forces, which covers training infrastructure, police buildings, police housing, mobility, weapons, equipment, computerization and forensic science. Further, 'Police' and 'Public Order' are the State subjects under the seventh Schedule to the Constitution of India and therefore, the State Governments are primarily responsible for prevention, detection, registration and investigation of crime and for prosecuting the criminals. However, the Ministry of Home Affairs has issued Advisories on **Compulsory Registration of FIR**. The Advisories are available on the Ministry of Home Affairs' website viz. mha.nic.in.

			ppearan Persons	ce of	Illega	l detenti arrests	ion or	Fak	e encoui killings	nter		ghts violati ists or Extr	•	E	xtortic	on	Fail	ure in ta action	king
SL	State/UT	CR	PCS	PCV	CR	PCS	PCV	CR	PCS	PCV	CR	PCS	PCV	CR	PCS	PCV	CR	PCS	PCV
1	Andhra Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
	Arunachal																		
2	Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
3	Assam	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
4	Bihar	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
5	Chhattisgarh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
6	Goa	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
7	Gujarat	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
8	Haryana	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
	Himachal																		
9	Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
	Jammu &																		
10	Kashmir	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
11	Jharkhand	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
12	Karnataka	0	0	0	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0
13	Kerala	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
14	Madhya Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
15	Maharashtra	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
16	Manipur	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
17	Meghalaya	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
18	Mizoram	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19	Nagaland	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20	Odisha	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21	Punjab	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
22	Rajasthan	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
23	Sikkim	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24	Tamil Nadu	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26	Tripura	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27	Uttar Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
28	Uttarakhand	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29	West Bengal	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20	TOTAL STATE(S)	0	0	0	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0
30	A & N Islands	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31	Chandigarh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
32	D&N Haveli	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
34	Delhi UT	0	0	0	0	0	0	0	0	0	0	0	0	4	0	0	0	0	0
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
	TOTAL UT(S)	0	0	0	0	0	0	0	0	0	0	0	0	4	0	0	0	0	0
	TOTAL (ALL	0	0	0	1	0	0	0	0		0	0	0	Л		0	0	0	
L	INDIA)	0	0	0	I	0	0	0	0	0	0	0	0	4	0	0	0	0	0

	State/UT wise cases re	egistered aga	ainst state p	bolice (CR) , polic	e personnei	charge she	eted (PCS) ai	na police pe	rsonnel con	Victed (PCV)	under vario	us Human F	Rights violat	ION DY POIIC	e during 201	2
		Assault o	n women	with intent	Atro	ocities on	SC		Torture		Others	s Human F	Rights	Total	Human Ri	ights
		to out	trage her l	Modesty							Ň	/iolations		Viola	ation by Po	olice
SL	State/UT	CR	PCS	PCV	CR	PCS	PCV	CR	PCS	PCV	CR	PCS	PCV	CR	PCS	PCV
1	Andhra Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
2	Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
3	Assam	0	0	0	0	0	0	0	0	0	102	0	0	102	0	0
4	Bihar	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
5	Chhattisgarh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
6	Goa	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
7	Gujarat	0	0	0	1	0	0	0	0	0	9	0	0	10	0	0
8	Haryana	0	0	0	0	0	0	1	1	0	0	0	0	1	1	0
9	Himachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Jammu & Kashmir	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
11	Jharkhand	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
12	Karnataka	0	0	0	0	0	0	0	0	0	0	0	0	1	0	0
13	Kerala	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
14	Madhya Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
15	Maharashtra	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
16	Manipur	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
17	Meghalaya	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
18	Mizoram	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19	Nagaland	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20	Odisha	0	0	0	10	3	0	0	0	0	0	0	0	10	3	0
21	Punjab	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
22	Rajasthan	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
23	Sikkim	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24	Tamil Nadu	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26	Tripura	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27	Uttar Pradesh	2	1	0	2	2	0	0	0	0	1	0	0	5	3	0
28	Uttarakhand	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29	West Bengal	0	0	0	0	0	0	1	0	0	0	0	0	1	0	0
	TOTAL STATE(S)	2	1	0	13	5	0	2	1	0	112	0	0	130	7	0
30	A & N Islands	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31	Chandigarh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
32	D&N Haveli	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
34	Delhi UT	6	2	0	0	0	0	1	0	0	64	10	0	75	12	0
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
	TOTAL UT(S)	6	2	0	0	0	0	1	0	0	64	10	0	75	12	0
	TOTAL (ALL INDIA)	8	3	0	13	5	0	3	1	0	176	10	0	205	19	0

State/UT wise cases registered against state police (CR), police personnel charge sheeted (PCS) and police personnel convicted (PCV) under various Human Rights Violation by Police during 2012

Annexure (cont.)
State/UT wise cases registered against state police (CR), police personnel charge sheeted (PCS) and police personnel convicted (PCV) under various Human Rights Violation by Police during 2013

		Disa	ppearand	ce of	Illega	I detentio	on or	Fake er	ncounter	killings	Human	Rights v	iolation		Extortion		Failure	in taking	action
			Persons			arrests						st Terrori Extremist							
SL	State/UT	CR	PCS	PCV	CR	PCS	PCV	CR	PCS	PCV	CR	PCS	PCV	CR	PCS	PCV	CR	PCS	PCV
1	Andhra Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
	Arunachal																		
2	Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
3	Assam	0	0	0	0	0	0	2	0	0	0	0	0	0	0	0	0	0	0
4	Bihar	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
5	Chhattisgarh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
6	Goa	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
7	Gujarat	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
8	Haryana	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
	Himachal	0	0	0	0	0			0				0	0	0	0	0	0	
9	Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Jammu &	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Kashmir	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0 0	0	0
11	Jharkhand Karpataka	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
12 13	Karnataka Kerala	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
13	Madhya	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
14	Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
15	Maharashtra	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
16	Manipur	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
17	Meghalaya	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
18	Mizoram	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19	Nagaland	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20	Odisha	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21	Punjab	0	0	0	0	0	0	0	0	0	0	0	0	1	0	0	0	0	0
22	Rajasthan	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
23	Sikkim	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24	Tamil Nadu	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26	Tripura	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27	Uttar Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	2	0	0	0	0	0
28	Uttarakhand	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29	West Bengal	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
	TOTAL STATE(S)	0	0	0	0	0	0	2	0	0	0	0	0	3	0	0	0	0	0
30	A & N Islands	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31	Chandigarh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
32	D&N Haveli	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
34	Delhi UT	0	0	0	2	2	0	0	0	0	0	0	0	9	0	0	0	0	0
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
	TOTAL UT(S)	0	0	0	2	2	0	0	0	0	0	0	0	9	0	0	0	0	0
	TOTAL (ALL																		
	INDIA)	0	0	0	2	2	0	2	0	0	0	0	0	12	0	0	0	0	0

Annexure (cont.)
State/UT wise cases registered against state police (CR), police personnel charge sheeted (PCS) and police personnel convicted (PCV) under various Human Rights Violation by Police during 2013

		intent	t on wome t to outrage Modesty		Atr	rocities on a	SC		Torture			s Human R violations	ights	Total Human Rights Violation by Police			
SL	State/UT	CR	PCS	PCV	CR	PCS	PCV	CR	PCS	PCV	CR	PCS	PCV	CR	PCS	PCV	
1	Andhra Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
	Arunachal																
2	Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
3	Assam	2	1	0	0	0	0	2	0	0	2	0	0	8	1	0	
4	Bihar	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
5	Chhattisgarh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
6	Goa	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
7	Gujarat	0	0	0	0	0	0	0	0	0	7	0	0	7	0	0	
8	Haryana	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
-	Himachal				-												
9	Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
10	Jammu &	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
10	Kashmir	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
11	Jharkhand	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
12	Karnataka	0	0	0	0	0	0	2	0	0	0	0	0	2	0	0	
13	Kerala Madhya Dradash	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
14 15	Madhya Pradesh Maharashtra	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
15	Manipur	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
17	Meghalaya	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
17	Mizoram	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
19	Nagaland	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
20	Odisha	0	0	0	13	1	0	0	0	0	0	0	0	13	1	0	
20	Punjab	0	0	0	0	0	0	0	0	0	0	0	0	1	0	0	
22	Rajasthan	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
23	Sikkim	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
24	Tamil Nadu	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
26	Tripura	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
27	Uttar Pradesh	1	0	0	1	0	0	0	0	0	2	0	0	6	0	0	
28	Uttarakhand	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
29	West Bengal	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
	TOTAL STATE(S)	3	1	0	14	1	0	4	0	0	11	0	0	37	2	0	
30	A & N Islands	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
31	Chandigarh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
32	D&N Haveli	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
33	Daman & Diu	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
34	Delhi UT	23	3	0	1	0	0	3	0	0	103	11	0	141	16	0	
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
36	Puducherry	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
	TOTAL UT(S)	23	3	0	1	0	0	3	0	0	103	11	0	141	16	0	
	TOTAL (ALL INDIA)	26	4	0	15	1	0	7	0	0	114	11	0	178	18	0	
Sou	rce: Crime in India		L		L	L											

State/UT wise cases registered against state police (CR)	, police personnel charge sheeted (PCS) and p	olice personnel convicted (PCV) under various Human R	ights Violation by Police during 2014

	State/UT wise cases													ous Hum					
SL	State/UT	Disappe	arance of F	Persons	illegal d	etention o	r arrests	ғаке е	encounter l	kiiiings		in Rights vi nst Terrori	sts or		Extortion	1		Hurt/Injur	у
												Extremist	S						
		CR	PCS	PCV	CR	PCS	PCV	CR	PCS	PCV	CR	PCS	PCV	CR	PCS	PCV	CR	PCS	PCV
1	Andhra Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
	Arunachal																		
2	Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
3	Assam	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
4	Bihar	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
5	Chhattisgarh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
6	Goa	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
7	Gujarat	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
8	Haryana	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
9	Himachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
	Jammu &																		
10	Kashmir	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
11	Jharkhand	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1	0
12	Karnataka	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	9	5	0
13	Kerala	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
	Madhya																		
14	Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
15	Maharashtra	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
16	Manipur	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
17	Meghalaya	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
18	Mizoram	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19	Nagaland	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20	Odisha	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21	Punjab	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
22	Rajasthan	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
23	Sikkim Tamil Nadu	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24 25	Tamil Nadu	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0 0	0
25	Telangana	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20	Tripura Uttar Pradesh	35	1	0	0	0	0	0	0	0	0	0	0	0	0	0	2	1	1
27	Uttarakhand	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	2	0	0
20	West Bengal	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27	TOTAL STATE(S)	35	1	0	0	0	0	0	0	0	0	0	0	0	0	0	11	7	1
30	A & N Islands	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31	Chandigarh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
32	D&N Haveli	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
34	Delhi UT	0	0	0	0	0	0	0	0	0	0	0	0	3	4	0	5	0	0
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
	TOTAL UT(S)	0	0	0	0	0	0	0	0	0	0	0	0	3	4	0	5	0	0
	TOTAL (ALL	-		-		-	-	-		-	-	-	-	-	-	-	-	-	
	INDIA)	35	1	0	0	0	0	0	0	0	0	0	0	3	4	0	16	7	1
	Source: Crime in Ind	lia	tha tarr	n 'failurc	in takin	a action'	has char	nad to '	failuro ir	rogistor	ing EID'	& indiar	ity to we	mon h	as change	ed to assu	ualt on y	Nomon	

Source: Crime in India

the term 'failure in taking action' has changed to 'failure in registering FIR' & indignity to women has changed to assualt on women with intendet to outrage her modesty in 2014

Annexure (cont.)

		Failure	in taking	action		It on wom nt to outra Modesty	age her		to the Mo of Womer	odesty		ocities or			rocities o	n ST		Torture	ng 2014
SL	State/UT	CR	PCS	PCV	CR	PCS	PCV	CR	PCS	PCV	CR	PCS	PCV	CR	PCS	PCV	CR	PCS	PCV
1	Andhra Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
-	Arunachal				Ĵ	•	Ŭ	•	Ū		Ĵ					<u> </u>	•		
2	Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
3	Assam	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
4	Bihar	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
5	Chhattisgarh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
6	Goa	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
7	Gujarat	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
8	Haryana	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
	Himachal																		
9	Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
	Jammu &																		
0	Kashmir	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
1	Jharkhand	0	0	0	0	1	0	0	0	0	0	0	0	0	2	0	0	0	
2	Karnataka	0	0	0	8	6	0	0	0	0	10	3	0	0	0	0	1	0	
3	Kerala	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
4	Madhya Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
5	Maharashtra	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
6	Manipur	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
7	Meghalaya	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
8	Mizoram	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
9	Nagaland	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
20	Odisha	0	0	0	0	0	0	0	0	0	4	0	0	1	0	0	0	0	
21	Punjab	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
22	Rajasthan	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
23	Sikkim	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
24	Tamil Nadu	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
25	Telangana	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
26	Tripura	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
27	Uttar Pradesh	0	0	0	3	3	2	0	0	0	6	2	0	0	0	0	0	0	
28	Uttarakhand	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
9	West Bengal	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
	TOTAL STATE(S)	0	0	0	11	10	2	0	0	0	20	5	0	1	2	0	1	0	
80	A & N Islands	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
81	Chandigarh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
32	D&N Haveli	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
33	Daman & Diu	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
84	Delhi UT	0	0	0	3	1	0	0	0	0	0	0	0	0	0	0	0	0	
5	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
6	Puducherry	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
	TOTAL UT(S)	0	0	0	3	1	0	0	0	0	0	0	0	0	0	0	0	0	
	TOTAL (ALL	_	-	_			_	_	-	_		_	_	_	_	_		_	
	INDIA)	0	0	0	14	11	2	0	0	0	20	5	0	1	2	0	1	0	

	State/UT wise ca	ases reaist	ered anain	st state no	lice (CR)	nolice n	ersonnel chara	e sheeted (PCS) a	nd nolice nerso	nnel convicted	(PCV) under v	various Humar	n Rights Viola	tion by Police	Annexure (concluded)
	State/ 01 Wise d	Ŭ	in Register				Act, 1989 -	Protection of C		exual Offence		uman Rights vi			an Rights Viol Police	lation by
SL	State/UT	CR	PCS	PCV	CR	PCS	PCV	CR	PCS	PCV	CR	PCS	PCV	CR	PCS	PCV
1	Andhra Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
	Arunachal															
2	Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
3	Assam	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
4	Bihar	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
5	Chhattisgarh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
6	Goa	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
7	Gujarat	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
8	Haryana	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
	Himachal															
9	Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
	Jammu &															
10	Kashmir	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
11	Jharkhand	0	0	0	0	0	0	0	0	0	0	0	0	0	4	0
12	Karnataka	0	0	0	0	0	0	1	0	0	0	0	0	29	14	0
13		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
14	Madhya Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
15	Maharashtra	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
16	Manipur	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
17	Meghalaya	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
18	Mizoram	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19	Nagaland	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20	Odisha	0	0	0	0	0	0	0	0	0	0	0	0	5	0	0
21	Punjab	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
22	Rajasthan	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
23	Sikkim	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24	Tamil Nadu	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
25	Telangana	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26	Tripura	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27	Uttar Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	46	7	3
28	Uttarakhand	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29	U	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
	TOTAL STATE(S)	0	0	0	0	0	0	1	0	0	0	0	0	80	25	3
30	A & N Islands	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31	Chandigarh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
32	D&N Haveli	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
34		0	0	0	1	0	0	0	0	0	6	0	0	18	5	0
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
36	,	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
	TOTAL UT(S) TOTAL (ALL	0	0	0	1	0	0	0	0	0	6	0	0	18	5	0
	INDIA)	0	0	0	1	0	0	1	0	0	6	0	0	98	30	3